

CENTRAL ADMINISTRATIVE TRIBUNAL  
PRINCIPAL BENCH

CP 475/2005  
OA 2020/2003

New Delhi, this the 21<sup>st</sup> day of December, 2005

**HON'BLE MR. V.K. MAJOTRA, VICE-CHAIRMAN (A)**  
**HON'BLE MRS. MEERA CHHIBBER, MEMBER (J)**

1. Delhi Government Employees of Medical & Public Health Department, Non-Ministerial and Allied Services Association (Group-B and C) having its Registered Office at C-169, Brij Vihar, Chander Nagar, Ghaziabad (UP), Through Desh Raj Secretary.
2. Surender Kumar Kaushik  
S/o Shri Shyam Sunder Kaushik  
C-169, Brij Vihar, Chander Nagar,  
Ghaziabad (UP).

.....Applicants.

(By Advocate Sh. S.N. Anand with Ms. Bimla Devi)

VERSUS

1. Mrs. Bhawani Tyagarajan, IAS,  
Secretary, Ministry of Health & FW  
Department of Health,  
Government of India,  
Nirman Bhawan,  
New Delhi.
2. Shri S. Rathunathan  
Chief Secretary of Health  
New Sachivalaya  
Government of NCT of Delhi  
Delhi - 110 002.
3. Shri Rakesh Mehta  
Secretary Health  
New Sachivalaya  
Government of NCT of Delhi  
Delhi - 110 002.
4. Shri V.V. Bhatt  
Secretary (Finance)  
New Sachivalaya  
Government of NCT of Delhi  
Delhi - 100 002.
5. Shri D.M. Khneta  
Additional Secretary (Health/PHC)  
New Sachivalaya  
Government of NCT of Delhi

Delhi - 110 002.


6. Shri L.C. Thakur  
GTB Hospital  
Shahdara, Delhi.

.....Respondents.

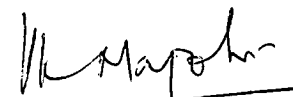
**O R D E R (ORAL)**

**By Hon'ble Mr. V.K. Majotra, Vice-Chairman (A):-**

Learned counsel of the applicant seeks and is allowed to withdraw this CP  
with liberty to resort to appropriate legal action.

  
(Mrs. Meera Chhibber)  
Member (J)

/gkk/

  
(V.K. Majotra)  
Vice-Chairman (A)

21.12.05